## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New) CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.11.2017</u>

Name of the Company:

Tarjit Singh Bath & Ors.

V/s.

Surya Salt Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1.

2. Aayog dosku

Advocate

Aarjag

## ORDER

None present for Petitioner. Learned Advocate Mr. Aayog Doshi present for Respondent.

Respondent not filed written arguments.

List the matter on 30.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 07th day of November, 2017.